IN THE HIGH COURT OF DELHI AT NEW DELHI (ORIGINAL COMPANY JURISDICTION) IN THE MATTER OF COMPANIES ACT, 1956 AND

IN THE MATTER OF M/s. JHALANI TOOLS (I) LIMITED

(IN LIQN.)

C.P.NO. 539/1998

SALE NOTICE/HAND BILL

- 1. Pursuant to the orders of the Hon'ble High Court of Delhi passed on 23/10/2013 in the Report No.756/2013, the offers are invited for sale of the movable items/furniture & fixtures on "AS IS WHERE IS WHATEVER THERE IS BASIS". The movable items/furniture & fixtures are lying at 43, Muthumari Chetty Street, Chennai-600001. The reserve price of movable items/furniture & fixtures is Rs. 7,500/-.
- 2. The movable items/furniture & fixtures can be inspected at 43, Muthumari Chetty Street, Chennai-600001 between 11.00 A.M to 4.30 P.M on 27.12.2013.
- 3. The interested purchasers/parties may submit their tender to the High Court of Delhi before the date of auction i.e. 16.01.2014 during the working hours of the Hon'ble Court in the sealed envelope/cover marked "Offer for the purchase of the movable items/furniture & fixtures of M/s Jhalani Tools (I) Limited. (In Liqn.) accompanied with demand draft or pay order for the offer price in favour of the Official Liquidator payable of New Delhi towards earnest money amounting to Rs. 1,875/-.
- 4. The offer shall be opened on 16.01.2014 before the Hon'ble Company Judge in Chamber (Court No. 11) Delhi High Court, New Delhi. The Tenderers are at liberty to be present at the time of opening of offer. The sale is subject to acceptance of offer by the Hon'ble High Court of Delhi and the goods sold shall be delivered to the successful purchaser within 10 days from the acceptance of the offer by the Hon'ble High Court of Delhi.
- 5. The Hon'ble Court may direct inter-se-bidding amongst the tenderers and further reserves the right to negotiate with all the tenderers to raise their offers, it is further made clear that inter-se-bidding if required will take place between the bidders.
- 6. No complaint will be entertained after the acceptance of the offer regarding condition of the movable items/furniture & fixtures.

7. That this Hand Bill is also available on the website and the notice board of the Hon'ble High Court of Delhi, Ministry of Corporate Affairs and the Official Liquidator i.e. www.delhihighcourt.nic.in, www.delhihighcourt.nic.in

PLACE: NEW DELHI

DATE: 2/12/13

OFFICIAL LIQUIDATOR
HIGH COURT OF DELHI
8TH FLOOR, LOK NAYAK BHAWAN,
KHAN MARKET, NEW DELHI-110003
PHONE NO. 011-24693393

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